

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 53

CP (IB) No. 97/Chd/Pb/2023

Under Section 95, IBC 2016

In the matter of:-

Indian Bank (E Allahabad Bank)

...Petitioner

Vs.

Sh. Neeraj Saluja

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 17.10.2023.

Sd/-

Court Officer

August 09, 2023
PRF